

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 11th April, 2018
Time : 10.30 AM

| S.No | Case No | Parties | Counsel for parties | Remarks |
|-----------------------------------|----------------------------------------------------------------|-----------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|---------|
| FOR COMPLETION OF PLEADING | | | | |
| 1. | Original Application No. 26/2017(CZ) (M.A.No.546/17) | Mool Singh Vs Union of India & 5 Ors. | Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. | |
| 2. | Original Application No. 150/2017 (CZ) | Abhijeet Dutta Roy Vs Union of India & 7 Ors. | Mr. Ayush Dev Bajpai, Adv. | |
| FOR HEARING | | | | |
| 3. | Original Application No. 54/2017(CZ) | Bhairu Prasad Vs State of M.P. & 7 Ors. | Mr. Dharamveer Sharma, Adv. | |
| FOR COMPLIANCE | | | | |
| 4. | Original Application No. 308/2014 (CZ) | Amarnath Agarwal Vs. Union of India & 3 Ors. | Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv. | |
| 5. | Original Application 139/2016 (CZ) | Sainik Food Pvt. Ltd. Vs. State of M.P. & Ors. | Mr.Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Srivastava, Adv | |

Note : No Hon'ble Members is posted in this bench. The Cases listed on 11-04-2018 shall be adjourned to 04-05-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in